## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 595/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

P.T.O.

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

| Name          | of the Company           | Allahabad Bank- Vs- SP                             | S Steel  | Rolling Mills Ltd. |                     |
|---------------|--------------------------|--|----------|--------------------|---------------------|
| Under Section |                          | 9 IBC  |          |                    |                     |
| SI.<br>No.    | Representa               | nation of Authorized Appeative (IN CAPITAL ETTERS) |          | aring on behalf of | Signature with date |
| 1.            | Tayante h                | Sur. Coupel  | 7        | Alahabad           | Robert And          |
| 2.            | Om Nanayan               | Rai.   |          | Alahabad           |                     |
| 3.            | Rajarshri Di<br>Rahul An | Rai. Adv.  Adv.  Adv.  Adv.                        |          |                    |                     |
| 2.            | MR. 5.76.                | KAPOR SRADY KAPOR BALAT-                           | 1<br>LAW | SPS STEELS         | And                 |
| ,             | MS. MANO                 | SIMITA MURHERTON                                   | AD-      |                    |                     |
| 3             | MS SHIVAT                | iai Trusti)  | /        |                    |                     |

## ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard the part arguments of the Ld. Counsel for the financial creditor and the corporate debtor.

As arguments could not be concluded list on **06/12/2017** for admission.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)